

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.231 – IA 41 of 2023  
In  
CP(IB) 342 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Steelco Gujarat Ltd

.....Applicant

.....Respondent

**Order delivered on 27/04/2023**

**Coram:**

Deep Chandra Joshi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant	: Mr. Jaimin Dave, Adv.
For the Respondent	: Mr. Prahvi Raj Singh, Adv. for R-7 Mr. Parth Shah, Adv. for R-1 & 2 Mr. Tirth Nayak, Adv. for R-3 & 4 Ms. Renu Gaur, Adv. for R-5

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List for hearing on 16.06.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DEEP CHANDRA JOSHI  
MEMBER (JUDICIAL)**